

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) No, Sir.

(b) Does not arise.

(c) The State Government has not indicated any firm date for handing over the possession of the land at Pithoragarh to AIR.

[*Translation*]

Air service to Banswara, Rajasthan

1980. SHRI PRABHU LAL RAWAT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to link Banswara (Rajasthan) through regular air service;

(b) if so, by what time and if not, the reasons therefor;

(c) whether there is a proposal to convert the present Kacha airstrip into metalled air strip and to construct a terminal at Banswara; and

(d) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). Constraint of aircraft capacity and the absence of an operational airfield at banswara do not permit inclusion of Banswara in the immediate expansion plans of Vayudoot.

(c) No, Sir.

(d) Does not arise.

[*English*]

Non-Payment of Gratuity to Workers In Gujarat

1981. SHRI U.H. PATEL:
SMT. PATEL RAMABEN
RAMJIBHAI MAVANI:

Will the Minister of LABOUR be pleased to state:

(a) whether a number of complaints have been received for non payment of gratuity to the workers by the Private and Public Sector Companies in Gujarat and other places of the country during the period 1 January, 1985 to 15 July, 1987;

(b) if so, the details thereof;

(c) the number of persons affected; and

(d) the amount involved therein?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGA): (a) to (d). In cases of non-payment of gratuity, the employees have to file complaint with the Controlling Authority appointed under the Payment of Gratuity Act, 1972 by appropriate Government. According to available information, 6168 complaints were received during 1985, 1986 and 1987 (upto April) by the Controlling Authorities appointed by the Central Government for the establishments falling in the central sphere, out of which 2463 complaints affecting 2463 persons and involving a sum of about Rs. 80/- lakhs were reported to be pending with Controlling Authorities (including those in Gujarat), as on 30.4.1987. The information regarding the complaints received by the Controlling Authorities appointed by the State Governments is not readily available.

Increase in the Range of Trivandrum Doordarshan Kendra

1982. SHRI SURESH KURUP: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: